



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.08.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 27.08.2024, 28.08.2024 & 29.08.2024 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 68 of 2023 & I.A. No. 271, 272, 470, 2601 of 2023 (PH)	Canara Bank Vs. GTL Infrastructure Ltd. With	Bishwajit Dubey	Atharv Gupta Neha Mathen Avinash Mathews Mahima Sareen Sahil Raveen
2.	Comp. App. (AT) (Ins) No. 69 of 2023 & I.A. No. 274, 275 of 2023 (PH)	Canara Bank Vs. GTL Ltd.	Bishwajit Dubey	Atharv Gupta Prasad Lotlikar Rohan Rajdyaksha Misha
3.	Comp. App. (AT) No. 88 of 2023 & I.A. No. 2404, 2405 of 2023 (PH)	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA) With	Rishi Singhal	Zoheb Hossain Ravi Prakash

4.	Comp. App. (AT) No. 94 of 2023 & I.A. No. 2432, 2433 of 2023 (PH)	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA)	Rishi Singhal	Ravi Prakash Aman Rewaria Ajtu Khandelwal
5.	Comp. App. (AT) (Ins) No. 187 of 2023 & I.A. No. 677, 678, 679 of 2023 (PH)	Uday J. Desai Vs. Bank of India & Anr.	Neeha Nagpal	Mahima Singh Shreya Mahalwar Aayush Agarwala-R1 Shahan Ulla-R2
6.	Comp. App. (AT) (Ins) No. 1355 of 2023 & I.A. 4815, 4816 of 2023 (PH)	Maharashtra Airport Development Company Ltd. Vs. Vinod Kumar Kothari & Anr. With	Manoj Kr. Mishra	Goutham Shivshankar Nitu Poddar-R1 Aman Malik-R2
7.	Comp. App. (AT) (Ins) No. 939 of 2024 (PH)	Maharashtra Airport Development Company Ltd. Vs. Vinod Kumar Kothari & Anr.	Santosh Kumar	Goutham Shivshankar Nitu Poddar Shahan Ulla
8.	Comp. App. (AT) (Ins) No. 644 of 2020 (PH)	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Archit Krishna	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal- Intervenor
9.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 (PH)	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal- Intervenor

<p>10.</p>	<p>Comp. App. (AT) (Ins) No. 48 of 2021 (PH)</p>	<p>Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With</p>	<p>Shreya Singh</p>	<p>Pratibhanu Kharola-R1 Himanshu Satija-R4</p>
<p>11.</p>	<p>Comp. App. (AT) (Ins) No. 847 of 2021 (PH)</p>	<p>Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. With</p>	<p>D. Rajeshwar Rao</p>	<p>Mahesh Agarwal Himanshu Satija Divyang Chandiromani</p>
<p>12.</p>	<p>Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 (PH)</p>	<p>Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With</p>	<p>Mrunal Dattatraya Buva</p>	<p>Vikram Hegde Shanta Lakhotia-R1 Himanshu Satija Mahesh Agarwal-R4</p>
<p>13.</p>	<p>Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 (PH)</p>	<p>The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.</p>	<p>Shashank Khurana</p>	<p>Vikram Hegde Shantanu Lakhotia -R1 Himanshu Satija Mahesh Agarwal-R2</p>

By order of Hon'ble Chairperson

-Sd/-

Registrar